

**Central Administrative Tribunal
Principal Bench****CP No.313/2018
in
OA No.2174/2013**New Delhi, this the 10th day of January, 2020**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Dr. R.K. Agarwal,
 S/o Sh. S.S. Agarwal,
 Aged about 62 years,
 R/o S.M-3, Avadh Avas Colony,
 Izatnagar, Bareilly (UP)
 and Officiating as Head of Veterinary Bacteriology &
 Mycology Division at IVRI, Bareilly (U.P.).

...Petitioner

(By Advocate : Shri S.S. Tiwari)

Versus

1. Sh. Chhabilendra Roul,
 Secretary,
 Indian Council of Agricultural Research,
 Krishi Bhawan, Dr. R.P. Road,
 New Delhi.
2. Sh. Sujit K. Mitra,
 Director (Personnel),
 I.C.A.R., Krishi Bhawan,
 New Delhi.
3. Sh. J. Ravi,
 Secretary,
 Agricultural Scientists Recruitment Board,
 Krishi Anusandhan Bhawan-I,
 Pusa, New Delhi-110012.

...Respondents

(By Advocate : Shri S.K. Gupta)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

Today, it is reported that the respondents in the OA filed WP(C) No.5736/2018 and the learned counsel for applicant herein, made a statement before the Hon'ble High Court of Delhi that contempt case would not be pressed.

2. Therefore, we close the CP. It shall be open to the applicant to pursue the remedies, depending upon the outcome of the Writ Petition.

There shall be no orders as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Redddy)
Chairman

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